

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 40 of 2014

Dated : 5th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Doddanavar Global Energy Pvt. Ltd. ... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B. Subrahmanya Prasad

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1 & R-2
Mr. Anand K. Ganesan for R-3

ORDER

The appellant has filed an affidavit stating therein that they may be permitted to withdraw the appeal with liberty to urge all the contentions at appropriate time in appropriate proceedings.

In view of the facts mentioned in the said affidavit, the appeal is dismissed as withdrawn.

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**